

**नियंत्रित और अनियंत्रित कपड़े पर
मूल्य छापना**

4374. श्री कलशन्ध बर्मा : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार नियंत्रित और अनियंत्रित कपड़े पर मूल्य छापने के प्रश्न पर गम्भीरता से विचार कर रही है और इस सम्बन्ध में अब तक क्या कार्यवाही की गई है; और

(ख) क्या इस सम्बन्ध में कपड़ा आयुक्त के विचार भी मांगे गये हैं ?

वाणिज्य मंत्रालय में उप-मंत्री (श्री ए० सी० जार्ज) : (क) और (ख) मिलो के लिए, उत्पादित नियंत्रित कपड़े के प्रति मीटर पर सरकार द्वारा निर्धारित कीमते अंकित करना अपेक्षित है। अनियंत्रित कपड़े पर कीमते अंकित करने के बारे में सरकार द्वारा किसी प्रस्थापना पर विचार नहीं किया जा रहा है।

Purchase of Bales of Jute by Jute Corporation of India

4375. SHRI G. Y. KRISHNAN: Will the Minister of COMMERCE be pleased to state:

(a) whether the Junta Corporation of India has decided to purchase bales of raw Jute during the season ending September, 1973 and establish direct relations with growers; and

(b) if so, the broad outlines of the purchasing centres, Government have established in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) and (b). The jute purchase operations of the Jute Corporation of India are being carried

on through Departmental Purchase Centres and approved Co-operative Societies of growers. During the 1972-73 (July-June) season Departmental Purchase Centres have been set up by the Corporation as follows:—

West Bengal:

Dinhata; Siliguri; Cooch Behar; Cossimbazar; Nabadwip.

Assam:

Nowgong; Dhubri; Barpeta Road; Kharupetia.

Andhra Pradesh:

Amadalavalasa.

Orissa:

Jajpur Road.

Bihar:

Kishanganj; Forebesganj.

Public Sector Industries in Each State

4376 SHRI VEKARIA: Will the Minister of FINANCE be pleased to state.

(a) the total number of industries set up in public sector in India, State-wise; and

(b) the names and location thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) and (b). The information is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-4570/73.]

Proposal to Ban Forward Trading in Delhi in Some Agricultural Commodities

4378. SHRI SHYAM SUNDER MOHAPATRA: Will the Minister of COMMERCE be pleased to state:

(a) whether a proposal to ban forward trading in Delhi in some agri-